

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5561/2017

M/S KROWN AGRO FOODS PVT. LTD.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(Office Report for Direction)

Date : 20-04-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]

For Appellant(s) Mr. Dhruv Tamta, AOR

For Respondent(s) Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

Mr. Sanjeev Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed before the appropriate Court.

(MAHABIR SINGH)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
ASSISTANT REGISTRAR